

12.55 hrs.

**PETITION RE: RECOGNITION OF  
PROVISIONAL REVOLUTIONARY  
GOVERNMENT OF SOUTH VIET-  
NAM AND STOPPAGE OF BOMBING  
IN VIETNAM BY U.S.A.**

**SHRI A. K. GOPALAN (Palghat):** I beg to present a petition signed by Shri P. Ramamurti and others regarding recognition of Provisional Revolutionary Government of South Vietnam and stoppage of American bombing of North and South Vietnam.

I am presenting only one copy of the petition, the other copies will be presented at 4 O'clock at the Reception Office.

**MR. SPEAKER:** There is no need. When it is presented to the House, they need not be presented to me.

**SHRI SEZHIYAN (Kumbakonam):** What he meant was that the other copies will be given in the Reception and in course of time it will come to you.

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** One crore of people have signed the petition, Sir.

**MR. SPEAKER:** When it has been presented to the House, the copies may be sent to my office.

**SHRI S. M. BANERJEE (Kanpur):** May I have your guidance, Sir, on this? The present practice is that when such a petition is presented, it goes to the Petitions Committee. But it should be circulated to the Members.

**MR. SPEAKER:** No new practice please.... (*Interruptions*)

**SHRI S. M. BANERJEE:** Sir, when you hear many irrelevant things, kindly hear some relevant things. I want your guidance in this matter.

**MR. SPEAKER:** No guidance is necessary. It has been presented...

**SHRI S. M. BANERJEE:** Should not the Government come forward and recognise the Provisional Revolutionary Government of South Vietnam? What can the Petitions Committee do? Can it take any action in this matter?... (*Interruptions*) Sir, we demand the immediate recognition of the PRG.

Let the Government announce and let them also condemn the American bombings. Otherwise, what can the Petitions Committee do.... (*Interruptions*) I have never seen a Government more indifferent, cold and callous regarding such a big problem.

**SHRI DINEN BHATTACHARYYA (Serampore):** But no government is sitting there. Yesterday, Mr. Indrajit Gupta raised it and to-day a petition has been presented. The Government should make an immediate announcement....

**MR. SPEAKER:** No, please. This cannot go on like this.

श्री हुकम चन्द कडवय (मुरेना) : मैं समझता हूँ कि इस प्रकार से आप और लोगों को भोखने की अनुमति देंगे।

अध्यक्ष महोदय अगर पिटिशन की डेफिनिशन में आयेगा तो दी जायेगी।

श्री एस.एम.बनर्जी : आप ने अनुमति दी इन के बिना मैं बड़ाई देना चाहता हूँ क्योंकि आप इन की सहमियत को समझते हैं।

अध्यक्ष महोदय : अरोजीशन का झगड़ा मेरे सामने क्यों लाते हैं। श्री किरतिनन।

**RESOLUTION RE: RECOMMENDATIONS OF RAILWAY CONVENTION COMMITTEE—contd.**

**SHRI THA KIRUTTINAN (Sivaganja):** Mr. Speaker, Sir...

**MR. SPEAKER:** You can continue after lunch. Now, it is 1 O'clock. We